

E. No.26/19

New No.217/19

09.06.2020

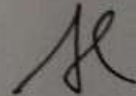
File was not taken up on 14.04.2020 in view of the order no. 159/RG/DHC/2020 dated 25.03.2020 passed by the Hon'ble High Court of Delhi.

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 06.10.2020.



(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
09.06.2020

E. No.163/19

New No.798/19

09.06.2020

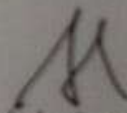
File was not taken up on 14.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 06.10.2020.


(Shirish Aggarwal)
ARC-1, Central District
Tis Hazari Courts, Delhi
09.06.2020